

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/99/2019 IN CP/55/IB/2018 in TCP/225/2017
NAME OF PETITIONER : Regional Provident Commissioner - 1 Tirunelveli
NAME OF RESPONDENT : Karpagam Spinners Pvt Ltd & 1 Another
SECTION : 33(2) of IBC

ORDER

On behalf of the Petitioner/EPF, Ld. Counsel Mr. Rathinasabapathy; on behalf of the ESIC, Mr. K. Muralidharan and Ld. Counsel for Respondent / Liquidator, Mr. Vidhayasankar, Advocate are present through video conferencing mode.

At the request of the parties, post this matter on **12.04.2021** at **11.00 AM** for physical hearing.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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